

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/215(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	MANISH BHIMSARIA VS BHIMSARIA BROTHERS PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Urmila Chakrabroty, Adv.] For the Petitioner
Ms. Madhuja Barman, Adv.]

Mr. Rishav Banerjee, Adv.] For R-1
Mr. Ram Maroo, Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. It is submitted by Ld. Counsel for the parties that the statement that the “ pleadings are complete” have gone down erroneously in the last order. This is clear from the dated 23/11/2023 which notes that this “matter has to be heard on the question of maintainability”.
3. Post the matter on the point of maintainability on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**